

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF B.T & F.C. PRIVATE LIMITED AND BANGALORE
DEHYDRATION AND DRYING EQUIPMENT COMPANY PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS	
1.	Name of corporate debtor(s)	B.T & F.C. Private Limited	Bangalore Dehydration and Drying Equipment Co Private Limited
2.	Date of incorporation of corporate debtor(s)	07.08.1952	10.09.1984
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies - Bangalore	Registrar of Companies – Bangalore
4.	Corporate Identity No. of Corporate Debtor(s)	U51109KA1952PTC000263	U31909KA1984PTC006352
5.	Address of the registered office and principal office (if any) of corporate debtor	15, 1st Phase, Peenya, Bangalore – 560081	15, 1st Phase, Peenya, Bangalore – 560081
6.	Date of closure of Insolvency Resolution Process	06.10.2021 (Being 180 days from the CIRP commencement date however, the Committee of Creditors proposed an early liquidation)	
7.	Liquidation commencement date of corporate debtor	08.12.2021 (Combined liquidation)	
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Shivadutt Bannanje having registration number: IBBI/IPA-002/IP-N00266/2017-18/10779	
9.	Address and e-mail of the liquidator, as registered with the Board	Address: N-602, 6th Floor, North Block, Manipal Center, 47, Dickenson Road, Bengaluru – 560042 Email: ip.shivaduttb@gmail.com	
10.	Address and e-mail to be used for correspondence with the liquidator	Address: N-602, 6th Floor, North Block, Manipal Center, 47, Dickenson Road, Bengaluru – 560042 Email: ip.shivaduttb@gmail.com	
11.	Last date for submission of claims	16.01.2022 (Being 30 days from the date of receipt of order copy i.e. from 17.12.2021)	



Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of combined liquidation of B.T & F.C. Private Limited and Bangalore Dehydration and Drying Equipment Company Private Limited on December 08, 2021 (Order copy received only on December 17, 2021).

The stakeholders of B.T & F.C. Private Limited and Bangalore Dehydration and Drying Equipment Company Private Limited are hereby called upon to submit their claims with proof on or before January 16, 2022 to the common liquidator at the address mentioned against serial no.10.

Submission of false or misleading proof of claims shall attract penalties.

Name of the Combined Liquidator: Mr. Shivadutt Bannanje

Signature:

Date and Place: 17/12/2021, Bengaluru



FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
For the attention of the Stakeholders of B.T & F.C. Private Limited and
Bangalore Dehydration and Drying Equipment Company Private Limited

Sl. No.	Particulars	Details	
1.	Name of Corporate Debtor	B.T & F.C. Private Limited.	Bangalore Dehydration and Drying Equipment Co Private Limited
2.	Date of Incorporation of the Corporate Debtor	07.08.1952	10.09.1984
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies - Bangalore	Registrar of Companies - Bangalore
4.	Corporate Identity Number of Corporate Debtor	U51109KA1952PTC000263	U31909KA1984PTC006352
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	15, 1st Phase, Peenya, Bangalore - 560081	15, 1st Phase, Peenya, Bangalore - 560081
6.	Date of closure of Insolvency Resolution Process	06.10.2021 (Being 180 days from the CIRP commencement date however, the Committee of Creditors proposed an early liquidation)	
7.	Liquidation Commencement date of corporate debtor	08.12.2021 (Combined liquidation)	
8.	Name and registration number of the Insolvency Professional acting as liquidator	Mr. Shivadutt Bannanje having registration number: IBB/IIIPA-002/IP-N00266/2017-18/10779	
9.	Address and e-mail of the liquidator, as registered with the Board	Address: N-602, 6th Floor, North Block, Manipal Center, 47, Dickenson Road, Bengaluru - 560042 Email: ip.shivaduttb@gmail.com	
10.	Address and e-mail to be used for correspondence with the liquidator	Address: N-602, 6th Floor, North Block, Manipal Center, 47, Dickenson Road, Bengaluru - 560042 Email: ip.shivaduttb@gmail.com	
11.	Last date for submission of claims	16.01.2022 (Being 30 days from the date of receipt of order copy i.e. from 17.12.2021)	

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of combined liquidation of B.T & F.C. Private Limited and Bangalore Dehydration and Drying Equipment Company Private Limited on December 08, 2021 (Order copy received only on December 17, 2021). The stakeholders of B.T & F.C. Private Limited and Bangalore Dehydration and Drying Equipment Company Private Limited are hereby called upon to submit their claims with proof on or before January 16, 2022 to the common liquidator at the address mentioned against serial no. 10. Submission of false or misleading proof of claims shall attract penalties.

Date and Place: 17.12.2021; Bengaluru

Name of the Combined Liquidator: Mr. Shivadutt Bannanje

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting in any manner whatsoever. Registered letters are not accepted in response to box number advertisement."

Finance Limited

Finance Corporation Ltd)
PiramalAmiti Building, PiramalAgastya
Marg, Kurla (West) Mumbai 400070.

The (Property)

the (formerly known as Dewan Housing and Enforcement of Security Interest Act) Demand to repay the amount, notice is hereby given to the property described herein. Loan read with Rule 8 of the Security Interest Act, in respect of time available, to 2166 not to deal with the property and any 2166 with interest thereon.

Account No / Demand	Date of Possession
2166 L.C. No 00002202 Date: 19-08-2020 Rs. 160659/	17/12/2021
2166 L.C. No 00003775 Date: 12-05-2021 Rs. 1647496/	16/12/2021
2166 L.C. No 00002302 Date: 31-05-2021 Rs. 310916 /	16/12/2021
2166 L.C. No 00004646 Date: 31-05-2021 Rs. 304781/	16/12/2021
2166 L.C. No 00002690 Date: 31-05-2021 Rs. 273706/	17/12/2021
2166 L.C. No 00006097 Date: 24-05-2021 Rs. 1271661/	14/12/2021
2166 L.C. No 00005950 Date: 16-06-2021 Rs. 1255593/	17/12/2021
2166 L.C. No 00004797 Date: 16-06-2021 Rs. 958126/	14/12/2021
2166 L.C. No 00003350 Date: 16-06-2021 Rs. 423270/	14/12/2021
2166 L.C. No 00004375 Date: 28-06-2021 Rs. 706938/	16/12/2021
2166 L.C. No 00005972 Date: 20-07-2021 Rs. 7414973/	16/12/2021
2166 L.C. No 00006023 Date: 20-07-2021 Rs. 4789067/	17/12/2021
2166 L.C. No 00004699 Date: 20-07-2021 Rs. 2364805/	16/12/2021
2166 L.C. No 00006245 Date: 23-07-2021 Rs. 568748/	16/12/2021
2166 L.C. No 00006244 Date: 23-07-2021 Rs. 567773/	16/12/2021
2166 L.C. No 00006215 Date: 23-07-2021 Rs. 555761/	14/12/2021
2166 L.C. No 00005832 Date: 23-07-2021 Rs. 207657/	14/12/2021
2166 L.C. No 00006141 Date: 31-08-2021 Rs. 310000/	14/12/2021

ಕೆನರಾ ಬ್ಯಾಂಕ್‌ನಿಂದ

Bardez, Dist:North Goa, GOA. Phone : 0832-2417381 E-Mail : goa.alto@kikbank.com
Website : www.karnatakabank.com CIN : L85110KA1924PLC001128

Public Auction of Gold Ornaments

Karnataka Bank Ltd hereby announces the auction of gold ornaments belonging to the customers who have availed the loan against pledge of gold ornaments from the bank and continuing as Overdue/NPA account. This auction being held post reminders and notices served by the bank to the defaulting customers.

1. The cost of the auction process will be debited to the customer's account.
2. Bank reserves the right to recover the balance amount from the customer if the bid amount is insufficient to close the account.
3. Bid participant should provide ID and address proof to the bank, along with Demand Draft for EMD of Rs 2000/- favoring "Karnataka Bank Ltd".
4. Bank reserves the right to accept/ reject the bid.
5. If the auction is not conducted on scheduled date for any reason, it will be conducted in the next working day or any convenient day without publication and notice to the customer.

Branch	Account No	Liability (Rs)	Name of the Borrower	Date of Auction
Goa-Alto Porvorim	0177002001956501	226,614.52	Dr. Vijay Magesh Mahalaxmipuram - B'lore	24/12/2021

The said auction is on the following conditions :- a. It is on "as is where is" condition. b. The successful bidder shall pay the entire bid amount within 7 days from the date of auction and take delivery of the ornaments at his/ her absolute risk and responsibility and the said bidder shall not have any recourse to the bank for any reasons whatsoever. c. The bank reserves its right to put auction all or any of the ornaments pledged in the account as considered necessary or stop auction at any time without any prior notice and at its absolute discretion. d. The bank has right to adjourn/ postpone the auction sale at any stage to any future date at the convenience of the bank and no person shall be entitled to claim any prior notice or right or any kind of compensation thereof. e. The bank has absolute discretion to either reject or accept any bid without assigning any reasons whatsoever. f. If the successful bidder does not clear the bid amount within stipulated time, the EMD accepted will be forfeited and/ or does anything which may give rise to a necessity of adjourning/ postponing/ holding fresh auction sale, he/she shall be liable to indemnify the bank to the extent of loss if any, caused on amount of his/her lapses which may come in the way completing the auction. g. The reserve price will be informed before the commencement of auction process. h. The auction will be conducted at the respective branch premises at: 3:00pm Branch Address: Karnataka Bank Ltd, Building-1(817) Opp.Hotel O'Coquerio, Panaji-Mapusa Highway, Alto Porvorim, GOA -403 521. Ph:0832-2417381 & 2410534

Place: Alto Porvorim -Goa Date:07.12.2021

Sd/- (Branch Manager)

ನಗರ ವಾರ್ತೆಗಳು

19.12.2021 ಭಾನುವಾರ
vishwavani.news

ಅದರ ಕಾಮಗಾರಿಯ ವಿಳಂಬಕ್ಕೆ ಬಿಬಿಎಂಪಿ ಹಾಗೂ ಗುತ್ತಿಗೆ ಪಡೆದಿರುವ ಸಿಂಪ್ಲೆಕ್ಸ್ ಇನ್‌ಫ್ರಾಸ್ಟ್ರಕ್ಚರ್ ಸಂಸ್ಥೆಯ ಅಸಮರ್ಪಕ

ದಾರರೇ ಸಾರ್ವಜನಿಕರ ತೊಂದರಗೆ ಹೋಗಿ ವಾರಗಳ ನಂತರ ಬಿಬಿಎಂಪಿ ಆಯುಕ್ತರೊಂದಿಗೆ ಶೀಲನೆ ನಡೆಸುವುದಾಗಿ ಕೂಡ ಸಂಸದರು ಸಂದ

ಬಿಟ್ಟು ಸ್ಪಷ್ಟಿಯಾಗಿರುವ ನಿರ್ವಾತವನ್ನು ಯಾರೂ ತುಂಬಲಾರರು. ಅವರಿಗೆ ಸಿಬಿಎಂಪಿ ಮುಖಾಂತರವೇ.

ನಮೂನೆ ಬಿ		ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ	
(ದಿವಾಳತನ ಮತ್ತು ದಿವಾಳತನದ ನಿಯಂತ್ರಣ ನಿಯಮಗಳು 12 ರ ಇನ್‌ಫಾರ್ಮ್ ಮತ್ತು ಬ್ಯಾಂಕ್‌ನಿಂದ ಅಡಿಯಲ್ಲಿ (ದಿವಾಳತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2016) ಬಿ.ಟಿ & ಎಫ್.ಸಿ. ಶ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಮತ್ತು ಬೆಂಗಳೂರು ಡಿವೈಲೋಪ್ ಆಂಡ್ ಕನ್ಸ್ಟ್ರಕ್ಷನ್ ಲಿಮಿಟೆಡ್ ಇದರ ಸ್ನೇಹೋಲ್ಲಾಸಗಳ ಗಮನಕ್ಕೆ			
ಕ್ರ. ಸಂ.	ವಿವರಗಳು	ವಿವರಗಳು	
1.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ವ್ಯಕ್ತಿಯ ಹೆಸರು	ಬಿ.ಟಿ & ಎಫ್.ಸಿ. ಶ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್	ಬೆಂಗಳೂರು ಡಿವೈಲೋಪ್ ಆಂಡ್ ಕನ್ಸ್ಟ್ರಕ್ಷನ್ ಲಿಮಿಟೆಡ್
2.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ವ್ಯಕ್ತಿ ಪ್ರಾರಂಭ ದಿನ	07.08.1952	10.09.1984
3.	ಯಾವ ಆಧಾರದ ಮೇಲೆ ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ವ್ಯಕ್ತಿಯ ಸೋದರ ಅಥವಾ	ರಿಜಿಸ್ಟ್ರಾರ್ ಆಫ್ ಕಂಪನೀಸ್, ಬೆಂಗಳೂರು	ರಿಜಿಸ್ಟ್ರಾರ್ ಆಫ್ ಕಂಪನೀಸ್, ಬೆಂಗಳೂರು
4.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ವ್ಯಕ್ತಿಯ ಸೋದರ ಸಂಖ್ಯೆ	U51109KA1952PTC000263	U31909KA1984PTC006352
5.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ವ್ಯಕ್ತಿಯ ಸೋದರನ ಕಛೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿ (ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	15, 1ನೇ ಘಟ್ಟ, ಪೀಠಾ ಬೆಂಗಳೂರು-560081	15, 1ನೇ ಘಟ್ಟ, ಪೀಠಾ ಬೆಂಗಳೂರು-560081
6.	ದಿವಾಳತನ ಪ್ರಕ್ರಿಯೆಯ ಮುಕ್ತಾಯ ದಿನಾಂಕ	06.10.2021 (ಸಿಬಿಎಲ್ ಪ್ರಾರಂಭವಾದ ದಿನಾಂಕದಿಂದ 180 ದಿನಗಳು, ಆದಾಗ್ಯೂ ಸಾಲಗಾರರ ಸಮಿತಿಯು ಶೀಘ್ರ ಲಿಕ್ವಿಡೇಶನ್‌ಗೆ ನಿರ್ಧರಿಸಬಹುದು)	08.12.2021 (ಸಂಯೋಜಿತ ಲಿಕ್ವಿಡೇಶನ್)
7.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ವ್ಯಕ್ತಿಯ ಲಿಕ್ವಿಡೇಶನ್ ಆರಂಭ ದಿನಾಂಕ	08.12.2021 (ಸಂಯೋಜಿತ ಲಿಕ್ವಿಡೇಶನ್)	16.01.2022 (ಸಿಬಿಎಲ್ ಪ್ರಾರಂಭವಾದ ದಿನಾಂಕದಿಂದ 180 ದಿನಗಳು, ಆದಾಗ್ಯೂ ಸಾಲಗಾರರ ಸಮಿತಿಯು ಶೀಘ್ರ ಲಿಕ್ವಿಡೇಶನ್‌ಗೆ ನಿರ್ಧರಿಸಬಹುದು)
8.	ಲಿಕ್ವಿಡೇಟರ್‌ರಂತೆ ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಹೆಸರು ಮತ್ತು ಸೋದರ ಸಂ.	ಬಿವಿಎಚ್ ಬನ್ಸಾಲ್, ಸಂ. ಎನ್-602, ಉತ್ತರ ಬ್ಲಾಕ್, ಮೇಘಾಲ್ ಸೆಂಟರ್, 47, 8ನೇ ಸ್ಟಾನ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು-560042 ಇ-ಮೇಲ್: ip.shivadutt@gmail.com	ಬಿವಿಎಚ್ ಬನ್ಸಾಲ್, ಸಂ. ಎನ್-602, ಉತ್ತರ ಬ್ಲಾಕ್, ಮೇಘಾಲ್ ಸೆಂಟರ್, 47, 8ನೇ ಸ್ಟಾನ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು-560042 ಇ-ಮೇಲ್: ip.shivadutt@gmail.com
9.	ಮಂಡಳಿಯಲ್ಲಿ ಸೋದರನಾಗುವಂತೆ ಲಿಕ್ವಿಡೇಟರ್ ರವರ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್	ಬಿವಿಎಚ್ ಬನ್ಸಾಲ್, ಸಂ. ಎನ್-602, ಉತ್ತರ ಬ್ಲಾಕ್, ಮೇಘಾಲ್ ಸೆಂಟರ್, 47, 8ನೇ ಸ್ಟಾನ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು-560042 ಇ-ಮೇಲ್: ip.shivadutt@gmail.com	ಬಿವಿಎಚ್ ಬನ್ಸಾಲ್, ಸಂ. ಎನ್-602, ಉತ್ತರ ಬ್ಲಾಕ್, ಮೇಘಾಲ್ ಸೆಂಟರ್, 47, 8ನೇ ಸ್ಟಾನ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು-560042 ಇ-ಮೇಲ್: ip.shivadutt@gmail.com
10.	ಸಂವಹನಕ್ಕಾಗಿ ಲಿಕ್ವಿಡೇಟರ್‌ರವರ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್	ಬಿವಿಎಚ್ ಬನ್ಸಾಲ್, ಸಂ. ಎನ್-602, ಉತ್ತರ ಬ್ಲಾಕ್, ಮೇಘಾಲ್ ಸೆಂಟರ್, 47, 8ನೇ ಸ್ಟಾನ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು-560042 ಇ-ಮೇಲ್: ip.shivadutt@gmail.com	ಬಿವಿಎಚ್ ಬನ್ಸಾಲ್, ಸಂ. ಎನ್-602, ಉತ್ತರ ಬ್ಲಾಕ್, ಮೇಘಾಲ್ ಸೆಂಟರ್, 47, 8ನೇ ಸ್ಟಾನ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು-560042 ಇ-ಮೇಲ್: ip.shivadutt@gmail.com
11.	ಶ್ರೇಯಸ್ಸು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	16.01.2022 (ಸಿಬಿಎಲ್ ಪ್ರಾರಂಭವಾದ ದಿನಾಂಕದಿಂದ 180 ದಿನಗಳು, ಆದಾಗ್ಯೂ ಸಾಲಗಾರರ ಸಮಿತಿಯು ಶೀಘ್ರ ಲಿಕ್ವಿಡೇಶನ್‌ಗೆ ನಿರ್ಧರಿಸಬಹುದು)	16.01.2022 (ಸಿಬಿಎಲ್ ಪ್ರಾರಂಭವಾದ ದಿನಾಂಕದಿಂದ 180 ದಿನಗಳು, ಆದಾಗ್ಯೂ ಸಾಲಗಾರರ ಸಮಿತಿಯು ಶೀಘ್ರ ಲಿಕ್ವಿಡೇಶನ್‌ಗೆ ನಿರ್ಧರಿಸಬಹುದು)

ಬಿ.ಟಿ & ಎಫ್.ಸಿ. ಶ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಮತ್ತು ಬೆಂಗಳೂರು ಡಿವೈಲೋಪ್ ಆಂಡ್ ಕನ್ಸ್ಟ್ರಕ್ಷನ್ ಲಿಮಿಟೆಡ್ ಸಂಯುಕ್ತ ಕಾರ್ಪೊರೇಟ್ ದಿವಾಳತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಡಿಸೆಂಬರ್ 08, 2021ರಂದು ಪ್ರಾರಂಭಿಸಲು ರಾಷ್ಟ್ರೀಯ ಕಂಪನಿ ಕಾನೂನು ನ್ಯಾಯ ಮಂಡಳಿಯು ಆದೇಶ ನೀಡಿದೆ. (ಡಿಸೆಂಬರ್ 17, 2021ರಂದು ಸ್ವೀಕೃತವಾಗಿದೆ) ಬಿ.ಟಿ & ಎಫ್.ಸಿ. ಶ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಮತ್ತು ಬೆಂಗಳೂರು ಡಿವೈಲೋಪ್ ಆಂಡ್ ಕನ್ಸ್ಟ್ರಕ್ಷನ್ ಲಿಮಿಟೆಡ್ ನ ಎಲ್ಲ ಸ್ನೇಹೋಲ್ಲಾಸಗಳಿಗೆ ಜನವರಿ 16, 2022ರಂದು ಆ ಅಥವಾ ಮೊದಲು ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು ಮಾರಾಟಗೊಳಿಸುವುದಿಲ್ಲವೆಂದು ಸ್ಪಷ್ಟಪಡಿಸುವುದಿಲ್ಲವೆಂದು ಸೂಚಿಸಲಾಗಿದೆ. ಹೀಗಾಗಿ ಸಾಲಗಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದಿಂದ ಮಾತ್ರ ಮಾರಾಟಗೊಳಿಸುವುದಿಲ್ಲವೆಂದು ಸೂಚಿಸಲಾಗಿದೆ. ಅಂತಹ ಮೂಲಕ ಆತನು ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದಿಂದ ಹಕ್ಕುಗಳನ್ನು ಸಲ್ಲಿಸಬಹುದು. ಹಕ್ಕಿನ ಸುಸ್ಥಿತಿ ಅಥವಾ ದಾಖಲೆ ತಪ್ಪಿಸುವ ಮಾರಾಟಗಳನ್ನು ಸಲ್ಲಿಸದಲ್ಲಿ ದಂಡ ತೆರಬೇಕಾಗುವುದು.

ದಿನಾಂಕ: 17.12.2021, ಸ್ಥಳ: ಬೆಂಗಳೂರು

ಸಂಯುಕ್ತ ಲಿಕ್ವಿಡೇಟರ್‌ರವರ ಹೆಸರು: ಶ್ರೀ ಬಿವಿಎಚ್ ಬನ್ಸಾಲ್

ಸಚಿವ

ಸಚಿವರ ಕಛೇರಿಗೆ ಉತ್ತರಿಸಿ ಕಾಣಿಸಿ ಅನುಮೋದನೆ ನೀಡಿದೆ. ಇದು ಸಾಮಾನ್ಯ ಹೆಚ್ಚಿಸಲಿದೆ. ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಉತ್ತರಿಸಿ ಜಾಗೃತ ಕೇಂದ್ರವನ್ನಾಗಿಸುವ ಹಾಗೆ ಹಾರ್ಡ್‌ವೇರ್ ತಂತ್ರಜ್ಞಾನ ಗೊಳಿಸಲಾಗುತ್ತದೆ. ಭಾರತದಲ್ಲಿ ಇದಕ್ಕೆ ಬೆಂಗಳೂರು ಸೂಕ್ತ ಸ್ಥಳವಾಗಿದೆ. ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಮತ್ತು ಮಾಹಿತಿ ತಂತ್ರಜ್ಞಾನ ಸಚಿವಾಲಯದ ಜಂಟಿ ಕಾರ್ಯದರ್ಶಿ

ಕರ್ನಾಟಕದ ಪಾಲು ಶೇ.64ರಷ್ಟಿದ್ದು, ಹೆಚ್ಚು ಚಿಪ್ ಎನ್ಯಾಸ್ ಕಂಪನಿಗಳು ಇವೆ. ಈ ವಲಯವು ಮುಂಬರುವ ಕೋಟಿ ಉದ್ಯೋಗ ಸೃಷ್ಟಿಸಲಿದೆ. ಮೇಕ್ ಇನ್ ಇಂಡಿಯಾ ಮತ್ತು ಭಾರತದ ಕನಸು ನನಸಾಗಲಿದೆ. ರಾಜ್ಯದ ವರ್ಷವೇ ಇಎಸ್‌ಡಿಎಂ ವಲಯವನ್ನು ನೀತಿ ಜಾರಿಗೆ ತಂದಿದೆ. ಈ ನಿಟ್ಟಿನಲ್ಲಿ ಬಂಡವಾಳ ಹೂಡಿಕೆ ಮೇಲೆ ಸಬ್ಸಿಡಿ, ರದಲ್ಲಿ ರಿಯಾಯಿತಿ ಮತ್ತು ವಾರ್ಷಿಕ ಬೇಲೆ ಪ್ರೋತ್ಸಾಹ ಧನ ಮುಂತಾದ ಸೌಲಭ್ಯ ದೆ. ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಮತ್ತು ಸೆಮಿ-ಕಂಡಕ್ಟರ್ ಒಳಟಕವನ್ನು ದೇಶದಲ್ಲೇ ಪ್ರಥಮ ಸ್ಥಾನಕ್ಕೆ ಲಾಗುವುದು ಎಂದು ಐಟಿ, ಬಿಟಿ ಮತ್ತು ಗೌ ತಂತ್ರಜ್ಞಾನ ಸಚಿವ ಡಾ.ಸಿ.ಎನ್. ಬಿಣ್ಣೆ ಮಾಹಿತಿ ನೀಡಿದರು.